

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 161 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2021**

Name of the Company: Darshankumar Odhavjibhai Italiya
(Jay Khodiyar Silk Mills Pvt Ltd)
V/s
ROC Gujarat

Section: 252(3) of the Companies Act, 2013

ORDER

Learned PCS Mr. Jigar Vyas appeared for Petitioner.

Issue notice to Regional Director and Registrar of Companies. We direct the Petitioner to serve notice to the Regional Director and Registrar of Companies by Speed-post and by e-mail and to file affidavit within two weeks.

Matter to appear for further consideration on 08.03.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 27th day of January, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**